

COMMITTEE
ON
ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE
(Fifth Lok Sabha)

THIRTY-FIRST REPORT

(Presented on 4-11-1976)

I, the Acting Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Thirty-first Report.

2. The Committee held a sitting on the 3rd November, 1976.

3. The Committee considered applications for leave of absence from two Members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI;
November 3, 1976.
Kartika 12, 1898 (Saka).

K. SURYANARAYANA,
Acting Chairman,
Committee on Absence of Members
from the Sittings of the House.

APPENDIX

(Vide para 3 of the Report)

Sl. No.	Name of Member who has applied for leave of absence	Period for which leave applied	Reasons	Period for which leave of absence recommended by the Committee	Remarks
1	Shri Shyamnandan Mishra	*17th Session	Detention	23-5-76 to 27-5-76= 5 days and 10-8-76 to 2-9-76= 24 days <hr/> 29 days	
2	Shrimati Shakuntala Nayar	21-5-76 to 27-5-76 and 17th Session	Do.	21-5-76 to 27-5-76= 7 days and 10-8-76 to 2-9-76= 24 days <hr/> 31 days	

* During the Sixteenth Session, the Member had applied for leave for the entire session but was granted leave upto 22-5-76 as at the time of granting leave the session was scheduled to conclude on that day. However, the session was subsequently extended upto 27-5-76. Leave from 23-5-76 to 27-5-76 has not yet been granted. This may be done now.